that for systematic and expenditious development of the coal resources of Orissa and to ensure co-ordination and efficiency, the two coal producing areas in the State should be brought under the administrative control of separate subsidiary company of Coal India Ltd with headquarters in Orissa.

MR. CHAIRMAN : Shri B.V. Desai. Absent. Shri Satyanarayan Jatiya.

(vi) Need to provide immediate medical assistance to people of Ghumanpura Village, Bhind, where children are dying of a mystery disease.

श्री सत्यनारायण जटिया (उज्जैन) : उपाध्यक्ष महोदय, मैं नियम 377 के अंतर्गत निम्नलिखित महत्वपूर्ण विषय की ओर ध्यान करना चाहता हूं—

देश में स्वास्थ्य चिकित्सा सेवा सुविधा के विस्तार की आवश्यकता है। ग्रामीण क्षेत्रों में चिकित्सा सुविधा के अभाव में जनजीवन असुरक्षित है। गांवों में उपचार के अभाव में अकाल मौत की बेबसी है। सरकारी स्वास्थ्य संस्थायें और सेवायें गांव के लोगों को उपलब्ध नहीं हैं तथा विकास खंड मुख्यालयों पर चिकित्सा सुविधाओं का अभाव है। सामान्य औषधियां और जांच सुविधाएं प्राथमिक स्वास्थ्य केन्द्रों "पी एच सी" पर उपलब्ध नहीं है। मध्यप्रदेश में ग्रामीण क्षेत्रों में कार्यरत स्वास्थ्य सेवा रक्षक बिना दवाओं के न तो ग्रामीण की स्वास्थ्य सेवा करने में और न ही स्वास्थ्य रक्षा करने में समर्थ हैं। विगत दिनों मध्यप्रदेश के मुरेना जिले के मसावनी गांव के 23 बच्चों की मौत के हादसे के बाद भिण्ड जिले के गुमानपुरा गांव में रहस्यमय बीमारी के कारण 24 मासूम हरिजन बच्चों को मौत का शिकार होना पड़ा है तथा उनके बच्चे अभी भी इस बीमारी से ग्रसित हैं। प्राय: प्रतिदिन किसी न किसी बच्चे की मृत्यु के कारण गांव के लोग असहाय और गहन निराशा की स्थिति में हैं। अतएव यह आवश्यक है कि उक्त गांव के लोगों को तत्काल चिकित्सा सुविधा उपलब्ध कराई जाए।

मेरा केन्द्र सरकार से अनुरोध है कि गांवों में चिकित्सा की पर्याप्त सुविधा उपलब्ध कराने हेतु चिकित्सा संस्थाओं को सक्षम बनाने तथा गांव तथा चिकित्सा हेतु "मोबाइल स्वास्थ्य सेवाएं" प्रारम्भ की जाए।

(vii) Need to implement the Sethusamudram Canal Project.

SHRI N. SELVARAJU (Tiruchirapalli) : The recent expert Committee assessed that the net rate of return may vary between 4.72 and 11.93 per cent under different sets of assumptions and hence it will not be economically viable. I request that the above Sethusamudram Canal Project shou'd be taken up for the following reasons :

(i) The Canal will provide an unbroken navigable route around the peninsula, with a saving in distance of 300 to 400 nautical miles for steamers going from the East Coast to the West Coast.

(ii) This will result in a reduction in fuel cost and a lessening of voyage time which can help save Rs. 80,000 per voyage.

(iii) It will also stimulate industrial development in the hinterland and establish a new facility for the speedy movement of traffic.

(iv) With the expansion of the Tuticorin complex, Thermal

[Shri N. Selvaraju]

Power Station and Refinery, additional movement of traffic and custom is fast building up.

(v) The Indian Navy will have the advantage of moving from Palk Straits into the Gulf of Manner without having to cruise through international waters.

(vi) There are ample possibilities to develop the hinterland which will increase the potential economic benefits.

I, therefore, request the Government of India to come forward to take up the project for implementation n the best interest of the nation without any more delay as it will push up the project cost.

(viii) Power crisis in Uttar Pradesh and need for supply of additional power to the State.

15. hrs.

श्री बृजेन्द्र पाल सिंह (सम्भल) : उत्तर प्रदेश में विद्युत उत्पादन में आई भारी गिरावट के कारण किसानों को रबी की बुवाई व फसल की सिंचाई के समय ट्यूबवेल चलाने के लिए बिजली नहीं के बराबर मिल पा रही है। जितनी बिजली मिल रही है वह भी लगातार प्राप्त नहीं होने से ट्यूबवैल बिल्कुल भी नहीं चल रहे हैं। खास कर मेरे संसदीय निर्वाचन क्षेत्र सम्भल में। क्योंकि निर्धारित समय में भी बिजली बीच-बीच में चले जाने से ट्यूबवैल का पानी खेत तक नहीं पहुंचता है, गूल में ही रह जाता है।

किसान इस स्थिति से बहुत परेशान है। यह पलेवा व फसल की सिंचाई करने का समय है। उत्तर प्रदेश सरकार का कथन है कि ओबरा ताप विद्युत गृह के जल जाने के कारण विद्युत उत्पादन में जो कमी आई है, केन्द्रीय उर्जा मंत्रालय उसकी पूर्ति नहीं कर रहा है।

अत: उर्जा मंत्री जी से आग्रह है कि तत्काल उत्तर प्रदेश को अतिरिक्त विद्युत प्रदान करें ताकि किसान को रबी की बुवाई व फसल की सिंचाई के वक्त ट्यूबवेल के लिए आवश्यक विद्युत प्राप्त हो सके।

(ix) Need for redressing the grievances of Loco Running Staff.

SHRI BASUDEB ACHARYA (Bankura): All India Loco Running Staff Association is organising a demonstration today at the Boat Club with the intention to represent their grievances before the Railway Minister. The Railway Administration has taken all measures in order to see that the workers cannot participate in the demonstration. Their own leave and passes were denied and they were being threatened with dire consequences.

The Loco Running Staff of Indian Railways are striving since long for redressal of their demands but they are being repressed and victimised and their problems remain unresolved. Their existing facilities have been curtailed and promotional policy has been changed. They are being forced to work for more than ten hours and are to work with sick rolling stock and engines. The active workers of their Association are under severe attack and are penalised and transferred for any trade union activity.

The convention of ILO decided to bring duty hours of workers to 8 hours. Further, Inland Transport Committee under ILO decided that the duty hours of the workers should be brought to 40 hours a week. In both cases, the Government of India was a party to the